

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1916

ANSWERED ON:04.12.2014

SUN CONTROL FILM FOR VEHICLES

Basheer Shri E. T. Mohammed;Khaire Shri Chandrakant Bhaurao;Mishra Shri Anoop

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is aware that tinting of windows and windshields of cars are beneficial for car users;
- (b) if so, the details thereof along with the rules and regulations regarding permissible levels of darkness of tinted glasses for vehicles;
- (c) whether the sun control film used for fuel efficiency and protection from ultra violet rays is banned in India;
- (d) if so, the reaction of the Government thereto; and
- (e) whether the Government is exploring amendment to the rule to include sun control film for tinting safety glass having 70 per cent Visual Light Transmission as provided under the Motor Vehicles and if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) & (b) The provisions for tinted glass are contained in rule 100(2) of Central Motor Vehicles Rules, 1989 (CMVRs) which provides as under:-

The glass of the windscreen and rear window of every motor vehicle shall be such and shall be maintained in such a condition that the visual transmission of light is not less than 70%. The glasses used for side windows are such and shall be maintained in such condition that the visual transmission of light is not less than 50%, and shall conform to Indian Standards [IS: 2553 Part 21992]; The provisions have been notified keeping ultra violet rays protection in mind.

(c) to (e) The Honble Supreme Court, vide its orders dated 27th April, 2012 and 03rd August, 2012 in WP (C) No. 265.2011 held affixation of solar films on safety glasses illegal, being violation of Central Motor Vehicles Rules, 1989 (CMVRs). In para 26 of its order dated 27th April, 2012 the Honble Court passed that The manufacturer of the vehicle may manufacture the vehicle with tinted glasses which have Visual Light Transmission (VLT) of safety glasses wind screen (front and rear) as 70% VLT and side glasses as 40% VLT respectively. No black film or any other material can be affixed on the wind screen or side glasses of the vehicle.

In view of above and the incident of horrific gang rape in a moving bus in Delhi, this Ministry is not considering any amendment to the Central Motor Vehicles Rules, 1989.